

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

IA 1420/2020, IA 553/2022
IN
C.P. (IB)/3558(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.06.2024**

NAME OF THE PARTIES: **BANK OF BARODA V/s PRATIBHA INDUSTRIES LTD**

IBC under Sec 7 Sec 60(5)

ORDER

1. Adv. Dhruvpal Vaghani for the Applicant is present and Adv. Amir Arshiwalla for the Respondent is also present.
2. Heard the both parties, learned counsel for the Applicant seeks to re-join.
3. List this matter on **03.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

/Neeraj/

Sd/-
JUSTICE V.G. BISHT
MEMBER (JUDICIAL)